(c) whether the backlog of stenographers in certain post is under consideration of Government for upgradation; and

(d) if not, the reasons therefor ?

MINISTER OF RAILWAYS THE (SHRI BANSI LAL): (a) to (d) : The Ministry of Railways have a well-established procedure for reviewing the various categories of Railway staff for cadre restructuring. The review is carried out in consultation with the staff side in the Departmental Council under the Joint Consultative Machinery. These are essentially in the nature of consultations. In September, 1983, the staff side in the Departmental Committee of the Joint Consultative Machinery formulated certain proposals whereby approximately 423 posts in Rs. 330-560, 1146 posts in scale Rs. 425-700 and 334 posts in scale Rs. 550-900, were to be upgraded to higher scales resulting in benefits to equal number of employees. As the proposals formulated in the Departmental Council constituted a radical departure from the pattern of scale structure adopted in all the Central Government Departments, this Ministry had to per force restrict the scope of the upgradation. This Ministry has sanctioned upgradation in February, 1985 of 45 posts in scale Rs. 550-900 and 291 posts in scale Rs. 425-700 to the next higher grades. No further restructuring is contemplated for the Stenographers cadre. Any revision of scales of pay or on masse upgradation for the cadre as a whole has to be examined by the IV pay Commission which has been appointed by the Government to review the scales of pay etc. of all Central Government employees including the category of stenographers.

[Translation]

Homoeopathic Dispensaries Run by N.D.M.C. and Shortage of Medicines

4952. SHRI VILAS MUTTEMWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Homoeopathic dispensaries in Delhi at present which are run by New Delhi Municipal Committee and the value of medicines purchased every year for these dispensaries; (b) the value of medicines purchased during this year and from where these medicines were purchased;

(c) whether the stock of medicines so purchased is sufficient for the entire year; and

(d) if not, the steps taken to remove the shortage of medicines in these dispensaries?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) At present the New Delhi Municipal Committee is running 8 Homoeopathic dispensaries. During the years 1982-83, 1983-84 and 1984-85, a sum of Rs. 75,000, Rs. 64,500 and Rs. 1,90,000 respectively was spent for purchase of Homoeopathic medicine. For the current year, namely, 1985-86, a sanctioned budget for purchase of medicines is Rs. 2.00 lakhs.

(b) So far medicines worth Rs. 35,000 have been purchased from the following four firms :

- (i) M/s. Beck & Koll (Lab.) Pvt. Ltd., Bombay;
- (ii) M/s. Bhandari Homoeo, Lab. Pvt. Ltd. Delhi.
- (iii) M/s. Indian Glass Agency, Delhi.
- (iv) M/s. P.K. Bhandari (Homoeo) Pvt. Ltd., Delhi,

(c) and (d) No shortage of Homoeopathic medicines in the dispensaries of NDMC has been reported so far.

[English]

Indira Canal

4953. SHRI MOHAR SINGH RATHORE : Will the Minister of IRRIGA-TION AND POWER be pleased to state :

(a) the cost of construction of the Indira Canal and the time by which it is likely to be completed and the extent of work done. so far in this regard; and (b) the area of land to be irrigated from the Indira Canal and the number of villages and the population to be benefited thereby ?

THE MINISTER OF IRRIGATION **AND** POWER (SHRI B. SHANKARA-NAND): (a) The cost of the Stage I and II of the Indira Gandhi Canal project as per the approved scope is about Rs. 700 crores. According to the report from the State Government, work on construction of stage I is almost complete and for stage II, about 84% of the main canal and 9% of the distributary system have been completed by March, 1985. The State has, however, recently revised the scope of Stage II of the project which is expected to be completed by the end of VIIIth Plan.

(b) As per the approved scope, the project has culturable Command Area of 11.40 lakhs. The State Government has reported that about 555 villages and about 12 lakh people would be directly benefited by irrigation.

World University Service Health Centre in Delhi University

4954. SHRI S. JAIPAL REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to a news item in the Indian Express dated 8 August, 1984 about World University Service Health Centre in Delhi University having administered spoiled tablets of Stampan;

(b) whether the report was found to be correct;

(c) if so, whether the drug controller was informed for proper investigation and necessary action against the suppliers;

(d) if not, the reasons for non-compliance of the requirements of the Drug Control Act; and

(a) when and how much quantity of the apoiled drug was purchased and what was the date of the expiry of the said quantity of the drug?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) to (e) Information is being collected and will be laid on the table.

Unauthorised Alarm Chain Pulling on long distance trains

4955. SHRI P. PENCHALLIAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is large scale unauthorised alarm chain pulling on the long distance trains especially between Madras and Hyderabad and Madras and Howrah;

(b) if so, whether the trains run behind Schedule and are delayed due to this indiscriminate unauthorised alarm chain pulling by unsocial elements and ticketless travellers; and

(c) if so, what steps are being taken to check this indiscriminate unauthorised alarm chain pulling?

THE MINISTER FOR RAILWAYS (SHRI BANSI LAL): (a) and (b) There is unauthorised chain pulling on certain long distance trains on certain sections between Madras and Hyderabad and Madras and Howrah, affecting the punctual running of trains.

(c) The Railway Administration have launched concerted drives on affected sections by deploying a large number of Travelling Ticket Examiners, accompanied by personnel of Railway protection Force, Railway Protection Special Force and Govt. Railway Police. It may, however, be mentioned that this is basically a law and order problem and the cooperation of State Governments is enlisted for curbing the menace.

Double Discharge Platform at V.T. Station

4956. SHRI S. G. GHOLAP: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have taken up the work of double discharge plutform at V.T. Station in Bombay;